

BEFOR E HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 03/2023 (WZ)

WITH

REVIEW APPLICATION DIARY NO. 2704138013813812025 IN OA NO. 3/2025

Sandip Sheshrao Jadhav Applicant

Versus

The State of Maharashtra & Ors Respondents

WITH

ORIGINAL APPLICATION NO.79 OF 2023 (WZ)

Dr. Pramod Eknathrao Jadhav Applicant

Versus

The State of Maharashtra & Ors. ... Respondents

WITH

ORIGINAL APPLICATION NO.53 OF 2023 (WZ)

With

I.A. NOs.218/2023 and 85/2024

Sanjay Khandu Navrire & Ors. Applicants

Versus

The State of Maharashtra & Ors. ... Respondents

AFFIDAVIT ON BEHALF OF MAHARASHTRA POLLUTION CONTROL BOARD i.e Res No 3 .

I, Achyut Sheshrao Nandvate, the Sub-Regional Officer, Chhatrapati Sambhajinagar, Maharashtra Pollution Control Board, i.e R N No. 3 is filing this Affidavit on behalf of Maharashtra pollution control Board to bring the compliance on record as per the order dated 6.8.2025 passed by this Hob'ble Tribunal.



1. I say and submit that, this Hon'ble Tribunal by order dated 6.8.2025 directed Maharashtra pollution control Board to get the study done by one of the institutions i.e Mahatma phule krishi Vidyapeeth Rahuri or Major Government Engineering Colleges/Institutes for Remediation of the contaminated ground water of three Gat Numbers i.e at Gut no. 143, 141 and 123 at Pathari at Tal. Phulambari, Dist. Chh Sambhajinagar, within period of Two months and submit a report.
2. I say and submit that, Maharashtra pollution control Board has called proposal for preparation of time bound action plan for restoration of area and also to prepare DPR for remediation of contaminated ground water, at Gut no. 143, 141 and 123 at Pathari at Tal. Phulambari, Dist. Chh Sambhajinagar, from below mention 4 Government institute vide letter dated 4.11.2025 which has been communicated vide email dated 6.11.2025.
 - i. Government Engineering college Aurangabad, Chh Sambhajinagar.
 - ii. Mahatma Phule Krish Vidyapeeth , Rahuri, Manmad Road, Rahuri Ahmednagar.
 - iii. The Associate Dean, College of Agriculture (Mahatma Phule), Ganeshkind Road, Shivaji Nagar, Pune.
 - iv. The Hon'ble Vice Chancellor, Vasantrao Naik Marathwada Krishi Vidhyapeeth At- Parbhani, Dist. Parbhani, Maharashtra.
 - v. Director , Visvesvaraya National Institute of Technology, South Ambazari Road, nagpur.A copy of email dated 6.11.2025 is enclosed herewith and marked as an **Annexure I**.
3. I say and submit that , the Board has not received any response from these institutes on the proposal for assessment and study of ground water quality, soli fertility and crops at Gut no. 143, 141 and 123 at Pathari at Tal. Phulambari, Dist. Chh Sambhajinagar till date therefore, the Respondent Board has again sent reminder to expedite their reply vide email dated 13.11.2025. A copy of said reminder email dated 13.11.2025 is enclosed herewith and marked as an **Annexure II**.
4. I say and submit that, The Board has received proposal from VNIT Nagpur, on 13.11.2025. VNIT Nagpur was established in the year 1960, is one of the oldest NITs in the country. All the programs offered at VNIT Nagpur are approved by the UGC. VNIT Nagpur offers UG, PG and doctoral-level programs in the fields of Engineering, Architecture, Science and Technology. Visvesvaraya National Institute of Technology, Nagpur is one of the prestigious Engineering institutes in India. As per the latest NIRF 2025



rankings, VNIT Nagpur ranks #44 under the category 'Engineering' category. Additionally, NIT Nagpur is ranked by several international organizations since board has not received any response from above 4 government institutes therefore board is in process to issue work order to VNIT Nagpur. A copy of proposal dated 13.11.2025 received from VNIT Nagpur is enclosed herewith and marked as an **Annexure III**.

- 5. In view of above it is prayed to grant 90 days' period to finalize the expert agency and issue work order and submit report in compliance of order dated 6.8.2025.

Solemnly affirmed on this 19th Day of November 2025 at Chhatrapati Sambhaji Nagar.

For and on behalf of
Maharashtra Pollution Control Board

Achyt Nandvate

(Achyut Sheshrao Nandvate)

Sub-Regional Officer, Chh Sambhajinagar)

NOTED AND REGISTERED
SERIAL NUMBER.....5/25.....
Date.....19/11/2025.....

AFFIDAVIT

Solemnly affirmed before me by
by Shri/Smt. Achyut sheshrao Nandvate
R/o CHHATRAPATI SAMBHAJINAGAR
Tq. CHHATRAPATI SAMBHAJINAGAR
Who identified by _____
Whom He/She is personally known.

Vidya Takalkar

Adv. Vidya Takalkar
Notary Govt. of India
Pune Dist. Maharashtra

BEFORE ME

Vidya Takalkar 19/11/2025
ADV. VIDYA TAKALKAR
NOTARY GOVT. OF INDIA
PUNE DIST. MAHARASHTRA
REG. NO. 46226



 Outlook

Proposal for assessment and Study of ground water quality, soil fertility and crops at gut number 143,141 and 123 at Pathri, Tq Phulambri, Dist Chh Sambhajinagar

From JD Water <jdwater@mpcb.gov.in>

Date Thu 06-11-2025 15:47

To dormpkv@rediffmail.com <dormpkv@rediffmail.com>

Cc RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajinagar@mpcb.gov.in>; SRO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajinagar1@mpcb.gov.in>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>

 2 attachments (1 MB)

Letter to Honorable Vice Chancellor Ahmednagar.pdf; OA No. 03 of 2023 (WZ) Order 06.08.2025.pdf;

Respected Sir/Madam,

With respect to the above subject and Hon'ble NGT Order dtd.06.08.2025, it has been submitted that ,the Hon'ble NGT has been directed to MPCB to get the study through Expert Body for assessment of ground water quality and preparation of time bound plan for restoration of the area to prepare DPR for remediation of contamination ground water.A letter mentioning the details of the proposal is attached herewith alongwith the copy of Hon'ble NGT Order.In view ,you are hereby requested to submit your proposal on top priority .

With Regards,

Joint Director (WPC)
Maharashtra Pollution Control Board
Sion, Mumbai - 400 022.

2161

MAHARASHTRA POLLUTION CONTROL BOARD

Phone No. 24010437 / 24020781
Visit us at : <http://mpcb.gov.in>
mail : jdwater@mpcb.gov.in



Kalptaru Point 2nd floor,
Sion Matunga Scheme Road
No. 8, Infant of Sion Cercal,
Sion (E),
Mumbai – 400 022.

"Your Service is our Duty"

No.BO/JD(WPC)/TB- 25/106-F TS-0157

Date: 04/11/2025

To,

The Hon'ble Vice Chancellor
Mahatma Phule Krishi Vidyapeeth, Rahuri
Manmad Road, Rahuri, Ahmednagar, M
aharashtra 413722.

Sub – Proposal for assessment and Study of ground water quality, soil fertility and crops at gut number 143,141 and 123 at Pathri, Tq Phulambri, Dist Chh Sambhajinagar

Ref – 1) Application filed by Sandeep Jadhav bearing number 03 of 2023, Pramod Yadav bearing No. 79 of 2023, Sanjay Navkhire bearing number 53 of 2023 which are filed against state of Maharashtra and others in Hon'ble NGT WZ Pune.

2) Order passed by Hon'ble NGT in OA No. 53/2023 (WZ on 06/08/2025)

In accordance with the above reference Mr Sandip Sheshrao Jadhav & Dr Pramod Eknathrao Jadhav and Sanjay Khandu Navkhire have filed OA No 03 of 2023, OA 79 of 2023 and 53 of 2023 being aggrieved by discharge of spent wash by M/s. Radico NV Distilleries, Maharashtra Chhatrapati Sambhajinagar on the applicant's land before Hon'ble NGT (WZ) ,Pune.

In this regard, Hon'ble NGT has constituted a joint committee consisting of three members i.e. MPCB, CPCB and Collector, Chhatrapati Sambhajinagar to assess and visit the site and submit report alongwith the compensation assessed the order dtd 23.01.2023 before the Tribunal. In compliance of the said order, the Joint Committee submitted its report before Hon'ble NGT on 29.08.2023.

After perusal of the Joint Committee Report, the Hon'ble Tribunal has observed that Joint Committee has recommended that concentration of BOD and COD of the ground water samples at Gat No 143,141 and 123 at Pathri, Tq Phulambri, Dist Chhatrapati Sambhajinagar has shown increase trend. Therefore, it has been directed to MPCB to get the study done through Expert Body for assessment of ground water quality and preparation of time bound plan for restoration of the area to prepare DPR for remediation of contamination ground water of the above three Gat No. 143,141,123.

In view of above, you are hereby requested to submit your proposal with Objectives, Scope, Deliverables as mentioned below.

A. Objectives:

- Study of ground water contamination, soil fertility, crop damage.
- To verify compliance with standards and conditions prescribed by the regulatory bodies under the Water Act, and the Environmental (Protection) Act.
- Action plan for restoration: - It will be developed based on the outcome of initial assessment of the impact of the said activities on the water, soil and crops.

B. Scope & Methodology of the study:

- Detailed survey of the study area.
- Three-decade Land use, Land cover study.
- Topographical study of the project area.

...2...

:2:

- Assessment of best possible activities for restoration of water, soil, environment and health.
- Water sample collection and analysis to check the level of contamination through physicochemical and metal analysis.
- Identification of source of water, solid waste if any.
- Land Use and Land cover study of last three decades to understand the change of land use practices in the last three decades. Topographical study of the defined area.
- Report submission with Compliance status and recommendations.

E. Deliverables:

- Detailed project report titled "Assessment of Groundwater Contamination and mitigation plan for the contaminated ground water at Gat No 143,141 and 123 " based on studies.

C. Project Duration

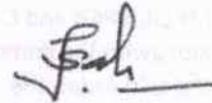
- The timeline for this study shall be 2months. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

F. Support from MPC Board

- Representative from MPCB for guidance and technical co-ordination. MPCB shall take the review of the progress of the work on weekly basis.
- Authority / Permission letter shall be provided for site survey and monitoring instruments.

In view of above, you are hereby requested to submit your proposal with terms and references as well as total cost of the said project within 2 days since the matter is fixed on 20.11.2025. The timeline for this study shall be 2 months. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

Please treat this as most urgent.



(Jagannath Solunke)
Joint Director (WPC)
Maharashtra Pollution Control Board

Copy for information: - 1. Member Secretary, MPC Board, Mumbai.

Copy to:-

- 1.Regional Officer, Chhatrapati Sambhajinagar-For Follow up.
- 2.Sub Regional Officer, Chhatrapati Sambhajinagar-For follow up and time to communication with concern department and HQ.

2163

MAHARASHTRA POLLUTION CONTROL BOARD

Phone No. 24010437 / 24020781
Visit us at : <http://mpcb.gov.in>
mail : jdwater@mpcb.gov.in



Kalptaru Point 2nd floor,
Sion Matunga Scheme Road
No. 8, Infant of Sion Cercal,
Sion (E),
Mumbai – 400 022.

"Your Service is our Duty"

No.BO/JD(WPC)/TB-

Date: 04/11/2025

To,

✓ Mahatma Phule Krishi Vidyapeeth, Rahuri
Manmad Road, Rahuri, Ahmednagar, M
aharashtra 413722.

Sub – Proposal for assessment and Study of ground water quality, soil fertility and crops at gut number 143,141 and 123 at Pathri, Tq Phulambri, Dist Chh Sambhajinagar

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After perusal of the Joint Committee Report, the Hon'ble Tribunal has observed that Joint Committee has recommended that concentration of BOD and COD of the ground water samples at Gat No 143,141 and 123 at Pathri, Tq Phulambri, Dist Chhatrapati Sambhajinagar has shown increase trend. Therefore, it has been directed to MPCB to get the study done through Expert Body for assessment of ground water quality and preparation of time bound plan for restoration of the area to prepare DPR for remediation of contamination ground water of the above three Gat No. 143,141,123.

In view of above, you are hereby requested to submit your proposal with Objectives, Scope, Deliverables as mentioned below.

A. Objectives:

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B. Scope & Methodology of the study:

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- Three-decade Land use, Land cover study.
- Topographical study of the project area.

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- Report submission with Compliance status and recommendations.

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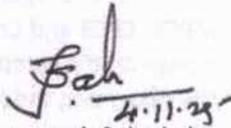
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Please treat this as most urgent.


4.11.25
(Jagannath Solunke)

Joint Director (Water pollution Control)

DA :- COPY of Hon'ble letter order

Copy for information: - 1. Member Secretary, MPC Board, Mumbai.

Copy to:-

1. Regional Officer, Chhatrapati Sambhajnagar-For Follow up.
2. Sub Regional Officer, Chhatrapati Sambhajnagar-For follow up and time to communication with concern department and HQ.

2165

MAHARASHTRA POLLUTION CONTROL BOARD

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Kalpitaru Point 2nd floor,
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No. 8, Infant of Sion Cercal,
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Mumbai – 400 022.

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No.BO/JD(WPC)/TB-

Date: 04/11/2025

To,
✓ College of Agriculture (Mahatma Phule)
Ganeshkhind Road, Shivaji Nagar,
Pune - 411005

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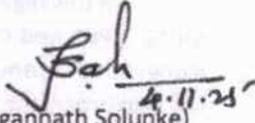
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Please treat this as most urgent.


(Jagannath Solunke)

Joint Director (Water pollution Control)

Best copy of Honble NGT order

Copy for information: - 1. Member Secretary, MPC Board, Mumbai.

Copy to:-

1. Regional Officer, Chhatrapati Sambhajanagar-For Follow up.
2. Sub Regional Officer, Chhatrapati Sambhajanagar-For follow up and time to communication with concern department and HQ.

 Outlook

VNIT Proposal for assessment and Study of ground water quality, soil fertility and crops at gut number 143,141 and 123 at Pathri, Tq Phulambri, Dist Chh Sambhajinagar

From Dr. Karthik Balasundaram <karthik@civ.vnit.ac.in>

Date Thu 13-11-2025 09:35

To JD Water <jdwater@mpcb.gov.in>

Cc DR. DILIP H. LATAYE <dhlataye@civ.vnit.ac.in>; Dr. A.B Mirajkar <abmirajkar@civ.vnit.ac.in>; RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajinagar@mpcb.gov.in>; SRO Chhatrapati Sambhaji Nagar <srochhatrapatisambhajinagar1@mpcb.gov.in>

 1 attachment (3 MB)

Proposal_VNIT_Pathri.pdf

Dear Sir,

With respect to the letter no BO/JD(WPC)/TB-1/251111-FTS-0149 dt.11/11/2025, please find attached the proposal.

--

Best Regards,

KARTHIK BALASUNDARAM (Ph.D.),
ASSISTANT PROFESSOR
DEPARTMENT OF CIVIL ENGINEERING,
VISVESVARAYA NATIONAL INSTITUTE OF TECHNOLOGY,
SOUTH AMBAZARI ROAD,
NAGPUR-440010
INDIA
Tel: 0712-280-2249
homepage: <https://vnit.ac.in/engineering/civil/dr-karthik-balasundaram/>

**Assessment of Ground Water contamination and
Mitigation plan for the contaminated groundwater
at Gat no 123,141 and 143, at Pathri, Talq:
Phulambari, Dist Chhatrapati Sambhaji Nagar**

Submitted to

Maharashtra Pollution Control Board



**DEPARTMENT OF CIVIL ENGINEERING,
VISVESVARAYA NATIONAL INSTITUTE OF TECHNOLOGY,
SOUTH AMBAZARI ROAD,
NAGPUR-440010**

Background

Maharashtra Pollution Control Board (MPCB) through through letter no BO/JD(WPC)/TB-1/251111-FTS-0149 dt. 11/11/2025 had requested VNIT Nagpur for a proposal for **“Assessment of Ground Water contamination and Mitigation plan for the contaminated groundwater at Gat no 123,141 and 143, at Pathri, Talq: Phulambari, Dist Chhatrapati Sambhaji Nagar”**

This document constitutes the proposal from VNIT Nagpur comprising the scope of work, methodology, deliverables, budgetary requirement, terma and conditions for the project.

Scope of the Work

The scope of work is as per the following:

- i. Detailed survey of the study area.
- ii. Topographical study of the project area.
- iii. Water and Soil sample collection for physiochemical and metal analysis.
- iv. Identification of source of water or solid waste if any.
- v. Report submission with compliance status and recommendations.

Methodology

The above scope of work will be achieved as per the following methodology.

- i. Study area identification and source identification.
- ii. Topographical study of the defined area.
- iii. Assessment of ground and surface water. Sample shall be collected from the study area to check level of contamination, if any, through physicochemical and metal analysis. Samples will be collected **from existing sources** as per requirement of study but not more than 10 samples.
- iv. Soil sample collection and analysis. Water samples shall be collected from existing monitoring wells to check the level of contamination, if any, through physicochemical and metal analysis. Samples will be collected as per requirement of study but not more than 10 samples.
- v. Groundwater mitigation plan based on the level of contamination.

Budget Requirement

Details of the budget requirement is given in table below. Any re-appropriation/reallocation within the sanctioned cost on any item may be done by VNIT Nagpur for effective execution of the project. However, overall cost will remain unchanged.

| S.no | Expenditure Head | Amount |
|------|--|--------------|
| 1 | Professional Charges | 10,00,000.00 |
| 2 | Cost for travelling for site visit boarding, lodging, transportation, sample analysis, consumables, report preparation, drafting etc | 6,50,000.00 |
| 3 | Total Cost | 16,50,000.00 |
| 4 | Tax as applicable (GST @18%) | 2,97,000.00 |
| 6 | Cost payable | 19,47,000.00 |

Deliverables:

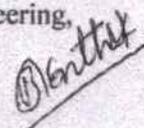
Detailed project report titled "Assessment of Ground Water contamination and Mitigation plan for the contaminated groundwater at Gat no 123,141 and 143, at Pathri, Talq: Phulambari, Dist Chhatrapati Sambhaji Nagar " will be submitted within 90 working days from the day of authorisation for site visit.

Terms & Conditions:

1. The amount should be deposited 100% in advance.
2. Access to the industry and all required permissions for on-site visit shall be provided by MPCB. Representative from MPCB for guidance and technical co-ordination.
3. All payments are to be made in favour of "Director, VNIT Nagpur"
4. In order to smoothly execute the project, other institutes/companies including local support will be sought. In this context, VNIT will sign the MoUs with these institutes/companies. However, overall responsibility of the project planning, executing, and reporting will remain with VNIT, Nagpur.

Coordinators:

1. Dr. Karthik Balasundaram,
Assistant Professor, Department of Civil Engineering,
VNIT Nagpur,
Email: karthik@civ.vnit.ac.in,
Tel: 0712-2802249, 7607457866



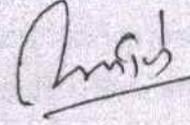
2. Dr. Dilip H. Lataye

Professor & Head, Department of Civil Engineering,

VNIT Nagpur,

Email: dhlataye@civ.vnit.ac.in

Tel: 0712-2801086, 9922946765



3. Dr. Ashwini B. Mirajkar

Assistant Professor, Department of Civil Engineering,

VNIT Nagpur,

Email: abmirajkar@civ.vnit.ac.in

Tel: 0712-2801804, 9850837937

